

He was also associated with several social organisations.

Shri Lakshman Singh Charak passed away at Jammu on 15th July, 1983, at the age of 71 years.

Shri N. Sreekantan Nair was a Member of the First, Third, Fourth, Fifth and Sixth Lok Sabha during 1952-57 and 1962 to 1979 representing Quilon Constituency of Kerala.

A trade Unionist, Shri Nair was President of All India United Trade Union Congress since 1950.

He had special interest in history and literature and was a Member of Kerala University Senate and Syndicate for several years. He was also a member of the Kerala Sahitya Academy and author of several publications.

An able Parliamentarian, he took keen interest in the proceedings of the House. He was a Member of the Committee on Subordinate Legislation.

Shri Nair passed away on 20th July, 1983 at Kottayam in Kerala at the age of 68.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolence to the bereaved families.

The Members may stand in silence for a short while.

*The Members then stood in silence for a short while.*

#### HOMAGE TO SIMON BOLIVAR

MR. SPEAKER : July 24, 1983 was the bicentenary of the birth of Simon Bolivar.

Simon Bolivar was an outstanding figure in the history of Latin America. He was a great emancipator of the people from the imperial yoke. His ideas and ideals and his acts of bravery and self-sacrifice continue to inspire mankind upto now.

We pay our respectful homage to Simon Bolivar.

श्री मनोराम बागड़ी (हिसार) : श्री सत्य नारायण सिन्हा के स्वर्गवास का प्रस्ताव भी...

अध्यक्ष महोदय : उसको वेरीफाई करना है।

श्री मनोराम बागड़ी : खबर आ गई है।

अध्यक्ष महोदय : रेडियो वाला कभी-कभी गड़बड़ हो जाता है।

SHRI SANTOSH MOHAN DEV (Silchar) : Sir, what about passing a resolution on our Prudential Cup Victory in the World Cup ?

MR. SPEAKER : Yes, you can do.

SHRI SANTOSH MOHAN DEV : Yes, I think all House will join.

*(Interruptions)*

SHRI K. MAYATHEVAR (Dindigul) : Sir, we want to know who is the Deputy-Speaker now. The House is in darkness. I am under rules 376 and 240. When an hon. Member, under rule 240, sends a resignation letter, is it accepted, or withdrawn ? We want to know. *(Interruptions)* The House is in the dark. Who is your deputy ? Who is going to sit in this Chair ? *(Interruptions)*

SHRI C.T. DHANDAPANI (Pollachi) : May I make a point ?

SHRI K. MAYATHEVAR : Is he an independent ; or has he joined some other party ; is he sold in the market ? We want to know. Who is the Deputy-Speaker ? Independently... *(Interruptions)* He has no *locus standi*. Therefore, we want to know.

SHRI HARIKESH BAHADUR (Gorakhpur) : What is the correct position ?

DR. SUBRAMANIAM SWAMY (Bombay North East) : A statement is necessary on the exact position.

श्री रामावतार शास्त्री (पटना) : अध्यक्ष जी, क्या इस्तीफा वापस लेने की प्रक्रिया है ?